

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

13.10.2008

OA No. 383/2008 with MA 337/2008

Mr. Amit Mathur, Counsel for applicants,  
Mr. Gaurav Jain, Counsel for respondents.

Applicants have moved MA No. 337/2008 thereby praying that they do not want to press this OA.

For the reasons stated in the MA, the applicants are permitted to withdraw this OA.

Accordingly OA as well as MA shall stand disposed of.

  
(B.L. KHATRI)  
MEMBER (A)

  
(M.L. CHAUDHAN)  
MEMBER (J)

AHQ

copy given vide  
no 9268 927  
14/10/08

